1683

An Hon. MEMBER: A very costly building.

SHRI I. K. GUJRAL: In view of the fact that the Ministry is going to put up a few more hotels by itself, the presumption is that the Ministry is satisfied with the work done in the public sector in the present hotels. In view of that experience, will the hon. Minister advise the Finance Ministry that there is no need to waste our foreign exchange by inviting Hilton Hotels to this country?

SHRI MEHR CHAND KHANNA: The Finance Minister is here and I do not think he is in need of advice from me in this connection.

SHRI R. P. N. SINHA: May I know if the catering arrangement in the hostel would be made in consultation with or with the approval of Members residing there '.'

SHRI MEHR CHAND KHANNA: As far as the new Vithalbhai House is concerned, it can be distinctly divided inio two parts. There is the Club. In the Club the idea is that it will be under the Speaker and the catering arrangement there would be the concern of the Speaker and of the Club Management. As regards the suites, every unit has been provided with a kitchenette and there is no compulsion on any body to go to the Club or not to cook food in his own kitchenette.

MR. CHAIRMAN: The Ouestion Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

# THACKER COMMITTEE REPORT

\*238. Shri Babubhai M. Chinai : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Committee, set up under the Chairmanship of Prof. M. S. Thacker to examine the feasibility of acquiring vacant lands in possession of industrial establishments for construction of houses for industrial workers, has submitted its report;

to Questions

(bi if so, what are its findings?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA):

- (a) No. Not yet.
  - (b) Does not arise.

#### LAND REFORMS

\*240. Shri M. N. GOVINDAN NAIR: Will the Minister of PLANNING be pleased to state what steps have been taken or are proposed to be taken to ensure speedy implementation of land reforms in the States?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): In November, 1963, the National Development Council reviewed the progress of implementation of land reforms and emphasised that speedy execution of the programme of land reform was vital for increasing agricultural production and strengthening the rural economy. The Council constituted a Committee with Minister of Home Affairs as Chairman to review the progress of land reforms in different States and propose measures for securing implementation. Since these decisions were taken, the difficulties encountered in giving effect to the programme have been examined in detail in most States and the resulting recommendations are being considered by the Committee of the National Development Council in consultation with the Chief Ministers concerned

## ECONOMIC AND SOIL SURVEY

- \*251. SHRI Y. A. REDDY: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether an economic and soil survey was conducted in areas under the new irri gation projects completed or nearing com pletion;
- (b) whether the details of soil survey were made available to the peasants of the areas: and

(c) whether in view of the soil surveys conducted. Government propose to set up a crop planning wing in the Department of Agriculture to bring the entire area under food crops?

Written Answers

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. RAO): (a) Yes, Sir. For some of the new irrigation projects, Soil Surveys have been conducted.

- (b) The details of soil surveys are incorporated in the project reports and are utilised in deciding the crop pattern in the area served by the project.
- (c) No such proposal is under consideration at present.

#### ROCK INSCRIPTIONS IN SHANTIVANA

- \*252. SHRI U. S. DUGAL: Will the Minister of Works and Housing be pleased to state:
- (a) whether Government have decided to place rock inscriptions from the sayings of Jawaharlal Nehru in Shantivana; if so, the details thereof; and
  - (b) the amount sanctioned for the same?

THE MINISTER OF WORKS AND HOUS-ING (SHRI MEHR CHAND KHANNA): (a) and (b) It is understood that an ad hoc Committee of the Programme Sub-Committee of the Pandit Jawaharlal Nehru Memorial Committee has considered a proposal to set up such rock inscriptions in various places in India, of which Shantivana may be one. The proposal is not before the Government at this stage.

# शिलांग में सरकारी कर्मचारियों के लिये शीतकालीन भत्ता

\*253. श्री ए० बी० वाजपेयी: क्या विस मंत्री यह बताने की कुश करेंगे कि:

(क) क्या यह सच है कि जिलांग में नियुक्त कड़ीय सरकार के कर्मचारियों को जो गीतकालीन भत्ता दिया जाता या वह अब बन्द कर दिया गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं; और क्या सरकार को इस सम्बन्ध में कर्मचारियों की ओर से कोई अभ्यावेदन प्राप्त हुआ है ?

to Question:.

## t[WINTER ALLOWANCE TO GOVERNMENT EMPLOYEES AT SHILLONG

- \*253. SHRI A. V. VAJPAYEE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Winter Allowance, which used to be paid to Cen tral Government employees stationed at Shillong, has since been stopped; and
- (b) if so, the reasons therefor and whether Government have received any re presentation on behalf of the employees in this regard ?]

योजना मंत्री (श्री बी० आर० भगत): (क) और (ख) भारत भर के पहाड़ी स्थानों के लिए पुरक (कम्पेंसेटरी) और शीतकालीन भत्तों की एक नयी योजना पहली जन, 1964 से लाग की गयी है । एक अभ्यावेदन मिला है जिससे यह जान पडता है कि इस योजना के अधीन पुरक और मकान-किराया भत्तों के अलावा, शिलांग में शीतकालीन भत्ता मिलने के बारे में कुछ सन्देह है। इस अभ्यावेदन पर विचार किया जारहा है।

t[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) and (b) A new scheme of Compensatory and Winter Allowances for hill stations all over India was introduced from 1-6-64. A representation has been received from which it appears that there is some doubt in regard to the admissibility of Winter Allowance at Shillong under this scheme in addition to Compensatory and House Rent Allowances. The \ representation is being looked into.]

### CADRE OF SUB-INSPECTORS OF CENTRAL EXCISE

\*254. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state

tt ] English translation.